

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.9 - Comp.App/9(AHM)2024  
in  
C.P.(CAA)/17(AHM)2024 in  
CA(CAA)/50(AHM)2023

**Proceedings under Sections 230-232 of Co.Act,2013**

**IN THE MATTER OF:**

Vascular Concepts Limited  
Sahajanand Medical Technologies Limited

.....Applicants

**Order delivered on: 22/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv. for Thakkar & Pahwa, Advocates

**ORDER**

**Comp.App/9(AHM)2024**

Applicants are directed to amend the memo of application.

List the matter on 25.04.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**